

RETURNS OF ASSETS AND LIABILITIES ON FIRST APPOINTMENT ON THE 10.6.2002.

1. Name of the Government Servant in full (in block letters) ..NARESH KUMAR..
2. Service to which he belongs ..Himachal Judicial Service..
3. Total length of service up to date N.A.
 - i) in Non-gazetted rank N.A.
 - ii) in Gazetted rank N.A.
4. Present Post held and place of Posting N.A.
5. Total annual income from all sources during the Calendar year immediately preceding the 1st Jan, 2002. ..Rs. 25,000 approx.
6. Declaration :

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct as on 26.7.2002. to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub Rule(I) of Rule 18 of the Central Services (conduct), Rules, 1964.

Date 26.7.2002 ..

Signature N. K. Kumar ..

FORM NO. I

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APPOINTMENT AS ON THE 10.6.2002 (e.g. LANDS, HOUSE, SHOPS, OTHER BUILDINGS ETC).

No.	Description of property	Precise location (Name of District, Division, Taluk and village in which the property is situated and also its distinctive number etc).	Area of land (in case of land and buildings)	Nature of land in case of landed property.	Extent of interest.	If not in own name, State in whose name held and his/her relationship, if any to the Government Servant.
1.	2.	3.	4.	5.	6.	7.

Date of acquisition	How acquired (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government servant, if any, with the person/persons concerned) Please see Note 1 below	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority, if any.	Total Annual income from the property.	Remarks.
8.	9.	10.	11.	12.	13.
		NIL			

Date 26.7.02

NIL

Signature [Signature]

FORM NO. II

STATEMENT OF LIQUID ASSETS ON FIRST APPOINTMENT AS ON THE 10.6.2002

- (1) Cash and Bank balances exceeding 3 months' emoluments.
- (2) Deposits, loans advances and investments (such as shares, securities, debentures, etc.)

Sl. No.	Description	Name and Address of Company, Bank etc.	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Government servant	Annual Income derived	Remarks.
1.	2.	3.	4.	5.	6.	7.
NIL						

Date 26.7.02

Signature [Signature]

FORM NO.III

STATEMENT OF MOVABLE PROPERTY ON FIRST APPOINTMENT AS ON THE 10.6.2002

Sl. No.	Description of items	Price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own.name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition.	Remarks.
1.	2.	3.	4.	5.	6.
(1)	Television	Rs 16,500/-	—	Purchased in the year, 2001.	—
(2)	T.V. Trolley & Almirah	Rs. 6,000/- Approx.		Purchased in the year, 2002.	

Date 26.7.2002

Signature [Signature]

FORM NO. IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY ON FIRST APPOINTMENT AS ON 10.6.2002.

INSURANCE POLICIES

Sl. No.	Policy No. and date of Policy.	Name of Insurance Company	Sum insured/date of maturity	Amount of Annual premium
1.	2.	3.	4.	5.

NIL

PROVIDENT FUNDS

Type of provident Funds/GPF/CPF Account No.	Closing balance at last reported by the Audit/Accounts Officer along with date of such balance.	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant should also be mentioned in this column).
6.	7.	8.	9.	10.

NIL

Date 26.7.2002

Signature [Signature]

FORM NO.V

STATEMENT OF DEBTS AND OTHER LIABILITIES ON FIRST APPOINTMENT AS ON 10.6.2002

Sl.No.	Amount	Name and address of Creditor	Date of incurring Liability	Details of Transaction	Remarks.
1.	2.	3.	4.	5.	6.

Date. 26.7.2002

Signature (M. G. D. M.)